

DIVISION BENCH
COURT - I

S-10

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/69(KB)2024
IN
C.A.(CAA)/25(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

IN THE MATTER OF	LITTLE;S GARMENTS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance(via video conference/physically)

ORDER

1. None appears for the applicant.
2. Post this matter on **11.06.2024**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**